

ing bunding, ravine control, ravine reclamation, utility plantation, road links, tubewells, electrification, agricultural production programme, crop demonstration, etc.

[*Translation*]

Persons Killed and Properties Damaged by Terrorists

649. SHRI RAJVEER SINGH:
SHRI K.D.SULTANPURI:
SHRI PALAI K.M. MATHEW:

Will the PRIME MINISTER be pleased to state:

(a) the number of innocent men, women and children killed by terrorists in the country during the last two years, year-wise and State-wise and the value of public property damaged; and

(b) the steps taken by Government to curb the activities of the terrorists?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Information is being collected and will be laid on the Table of the House.

(b) The Government has taken a number of preventive measures which include beefing up of intelligence set up, intensified vigil on the borders, combing operations by security forces and better coordination between the State police, paramilitary forces and the Army.

Smuggling of Arms from Pakistan

650. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether smuggling of arms is taking place along the 210 Kilometer long border of Sri Ganganagar district adjoining Pakistan; and

(b) if so, the details of the steps taken to combat it effectively?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir. Some cases of smuggling of arms through the Indo-Pak border in Sri Ganganagar Sector have been detected.

(b) The surveillance and security on the border have been strengthened. Wire obstacles have been erected on sensitive stretches. Border fencing and flood lighting is being done.

Concrete Pillars on International Border

651. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether check posts on Rajasthan border are 10-15 Kilometres apart, while in Punjab this distance is 2 Kilometres at the maximum;

(b) if so, whether Government propose to establish check posts on Rajasthan border on the pattern of Punjab border for better prevention of smuggling of arms;

(c) if so, when it is likely to be done; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING

(SHRI SUBODH KANT SAHAY): (a) to (d). No, Sir. It is not correct that the average distance between two Border out-posts (BOPs) is 2 Kilometres in Punjab and in Rajasthan it is 10-15 Kilometres. In Punjab the average distance between 2 BOPs is 3.5 Kilometres, whereas, it is between 4.4 to 4.7 Kilometres in Rajasthan.

It is proposed to set up additional BOPs on the Rajasthan border.

Allocation for Jodhpur Lift Canal Water Supply Scheme

652. SHRIGIRDHARILAL BHARGWA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to provide Rs. 9.54 crore for Jodhpur Lift Canal Water Supply Scheme under Border Area Development Programme during 1990-91;

(b) whether the said amount has been provided to the State Government;

(c) if not, the reasons therefor; and

(d) the time by which this amount is likely to be provided?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) to (d). The progress of implementation of the Project was, on review, found to be slow. The Government of Rajasthan was required to furnish full details of the project work done, proposed time-schedule for completion, funding requirements, proposals for tariff restructuring etc. Consideration of assistance would, among other factors, depend upon the details to be furnished.

Financial Assistance to Small Scale Industries

653. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have started any scheme to provide financial assistance to encourage small scale industries;

(b) if so, the amount of grant given during the last three years and the number of industries benefited therefrom, State-wise;

(c) whether this scheme has not been effective since 30 September, 1988;

(d) if so, the reasons therefor;

(e) whether Government propose to provide grant to such entrepreneurs who have taken effective steps to set up industries under this scheme by 30 September, 1988 and were not sanctioned any grant by the above date;

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) and (b). The Government have decided to introduce a Central Investment Subsidy Scheme for the small scale units set up in rural and backward areas. The details of this scheme are being worked out.

(c) and (f). Does not arise, in view of reply given to parts (a) and (b).

[English]

Legislation for Welfare of Construction Labour

654. SHRI HANNAN MOLLAH:
SHRI BALESHWAR YADAV: